

DIVISION BENCH
COURT - II

O-234

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/682(KB)2017
IA(COMPANIES.ACT)/112(KB)2023,
IA(COMPANIES.ACT)/62(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	SUBRATA GHOSH VS MITRA GHOSH PUBLISHERS PVT.LTD. & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Subrata Shah, Adv.] For the Petitioner

Mr. Amit Ghosh, Adv.] For the Respondents

Ms. Sharmishtha Ghosh, Adv.]

Mr. Rahul Auddy, Adv.]

Mr. Aditya Gooptu, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **5th April, 2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)